BENCH-I

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

T.P.No. 134/2017 CP.1090/2016

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06th November 2017, 10.30 A.M

Name of the Company		Global Acqua Pvt.Ltd. & Ors		
Under Section		391(2),394		
SI. No.	3		Appearing on behalf of	Signature with date
Ales Manjo Shuteri, Alu.			Petitim	An.
N	Guaum	URTHY, ECA	Publicher Order	Awiumwites 6/10/2017

Ld. Counsel for the petitioners has filed the supplementary affidavit annexing the list of creditors, which may be taken on record.

Heard. Reserved for order.

SI (Jinan K.R.)

Member (J)

(Vijai Pratap Singh) Member (J)

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